

In the Court of HHJ Shri.R.N. Sadrani,

Court 10, Addl. Sessions Judge

Criminal Cause List Dated 23.06.2020

BOARD OF C.R. No. 10

Sr. No.	Case No.	Parties Name	Stage
1.	ABA 675 of 20	Shamimuddin Azimuddin Khan V/s State-Bandra Police St.	Hrg.
2	ABA 420 of 20	Deepak Banwarilal Saraf V/s State-Santacruz Police ST.	Hrg
3	BA 1399/20 in SC 830/15	Subhash Giri V/s DCB CID	Report
4	Exh-485 in SC 830/15	Gauram Bhikuram Arde V/s DCB CID	Hrg
5	Exh-486 in SC 830/15	Francis D'Mello V/s DCB CID	Hrg
6	SC 505 of 2018	State- Kurla Police St. V/s Ifraan @ Rafiulla Shafiulla Khan & 1 other	HCTB
7	SC 671/15	State-DCB CID V/s Ashok Shankar Dethe	HCTB
8	SC 650/12	State-Sakinaka Police St. V/s Rakesh Mukhnath Sharma & 4 Ors	Judgment

Sr. No.	Case No.	Parties Name	Stage
9	SC 654/15	State-Chembur Police St. V/s Soni @ Vimla R Pande	Arguments
9	E-mail no.7 in Cri Rev.Appl 152 of 20	Uday Vinodrai Singala- Appli. V/s State & Chanchalaben C Framewala - Respondent	Hrg.
10	Email No.1 in Cri Rev.APP. 152/20	Uday Vinodrai Singala- Appli. V/s State & Chanchalaben C Framewala - Respondent	Hrg.
11	SC 1426/19	State V/s Abdul Kalam	B.A.
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